Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1451/2019 in DFR No. 4274/2018 (IA 1451/2019 - For condonation of delay in refilling the Appeal)	Tata Power Company Ltd VS Maharashtra Electricity Regulatory Commission	4274/2018 Dated 04/07/2016	05/08/2019		07/08/2019 Court - 1
2	IA 1445/2019 & IA 1447/2019 in DFR No. 1317/2018 (IA 1445/2019 - For condonation of delay in filing the Appeal & IA 1447/2019 - For condonation of delay in refilling the Appeal)	Tamil Nadu Generation and Distribution Corporation Limited VS Tamil Nadu Electricity Regulatory Commission	1317/2018 Dated 04/07/2016	05/08/2019		07/08/2019 Court - 1
3	IA 1455/2019 in DFR No. 4256/2018 (IA 1455/2019 - For condonation of delay in refilling the Appeal)	Tata Power Company Limited (Distribution) VS Maharashtra Electricity Regulatory Commission	4256/2018 Dated 04/07/2016	05/08/2019		07/08/2019 Court - 1